

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**40. CA 24/2017, CA 25/2017, CA 52/2015, MA 324/2017, MA 523/2019 IN
TCP 21/2015**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2024**

**NAME OF THE PARTIES: - Madhavlal Pittie
V/s
Bachhraj & Co. Pvt. Ltd.**

Section: 397-398 of Companies Act, 2013

ORDER

Counsel Shruti Sardessai a/w Adv. Varun Satiya, Adv. Snigdha Mankar appeared for the Petitioner through VC002E Due to paucity of time the matter could not be taken up. List this matter on **12.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)